

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD.

....

original Application No. 1232 of 2001.

this the 2nd day of November 2001.

HON'BLE MR. RAFIQ UDDIN, MEMBER (J)

Manni Ram, S/o late Sri Raghunandan, Gangman, P.W.I.
(North), E. Rly. Mughalsarai, District Chandauli.

Applicant.

By Advocate : Sri R.V. Pandey.

Versus.

1. Divisional Railway Manager, E. Rly., Mughalsarai,
District Chandauli.
2. The Senior Divisional Engineer (Co-ordination),
E. Rly Mughalsarai, District Chandauli.
3. The Divisional Engineer, E. Rly Mughalsarai,
District Chandauli.

Respondents

By Advocate : Sri K.P. Singh.

O R D E R (ORAL)

The applicant-Manni Ram, who is at present posted as Gangman under PWI (North), Mughalsarai, has approached this Tribunal seeking correction of his date of birth in the service record. The applicant also seeks quashing of notice dated 7.9.2001 (Annexure-5 to the O.A.) and directions to the respondent no.1 to consider the representation dated 18.6.2001 (Annexure-4 to the O.A.). A direction has also been sought not to retire the applicant w.e.f. 30.11.2001.

2. The applicant's case is that he was initially engaged as a Casual labour in the year 1972 on open labour works and his services were regularised on 31.7.1985 as a regular Group 'D' employee. The grievance of the appli-

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is that his date of birth was being mentioned as 14.10.52 by the competent authority in the Casual Labour Register as well as in the service record, but at the time of his regular appointment as Group 'B', his date of birth was wrongly mentioned, as 5.11.41 on the basis of medical certificate.

3. I have heard the learned counsel for the parties and have perused the pleadings on record.

4. It has been submitted by the learned counsel for the applicant that the O.A. may be disposed of with the direction to the respondents to consider and pass appropriate order on the representation of the applicant dated 18.6.20

5. The O.A. is accordingly disposed of with the direction to the respondents to consider and pass a reasoned and speaking on the aforesaid representation of the applicant dated 18.6.2001 before the date of retirement of the applicant. No costs.

Ravinder
MEMBER (J)

GIRISH/-